

Shri V. P. Nayar: I find from the statement that the conditions laid down have reference to one or other requirements in the matter of keeping accounts. May I now whether Government propose to give funds to the various sports organisations in respect of disjointed plans or whether such funds will be given only when the plans are consistent with the plan for the all-India structure ?

Dr. M. M. Das: The schemes that will be sent by the different sports organisations who want to get some financial help from the Central Government, will be sent to the All-India Council of Sports, and the Central Government will give grants on the recommendation of the Council of Sports.

Shri V. P. Nayar: In view of the fact that there is a lot of public criticism about the manner of functioning of the various sports organisations and also in view of the fact that some of the sports organisations have earned a well-deserved disrepute, may I know whether Government have any proposals to see that every pie of money given to such organisations is utilised for the proper purpose, for the encouragement of sports ?

Dr. M. M. Das: If the hon. Member goes through the conditions that have been laid down in the statement, he will be convinced that these are the purposes for which these conditions have been laid down.

Shri Jaipal Singh: May I know the reasons why the Ministry of Education is short-circuited in this particular regard by the Ministry of Health ? May I know whether any sums have been given through the hon. Minister of Health to spend for sports organisations ? If they have been given why were the grants not made through the Ministry of Education ?

Dr. M. M. Das: I think this question may be profitably put either to the Ministry of Finance or the Ministry of Health.

Shri V. P. Nayar: May I put one more question ?

Mr. Speaker : No. Next question.

Accidents to Destroyers

*549. **Dr. Rama Rao:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a collision has occurred between the Destroyers I.N.S. Ranjit and I.N.S. Rajput in mid-sea, 600 miles west of Bombay;

(b) if so, whether any enquiry has been instituted to ascertain the causes of the collision; and

(c) the cost of the necessary repairs to the Destroyers ?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) Yes.

(c) R.s. 52,000/-

Dr. Rama Rao: May I know the names of the officers who were in command at the time of this collision ?

Sardar Majithia: It has hardly any bearing on the question. I shall require notice, in any case, because that is a further detail.

Dr. Rama Rao: May I know if the enquiry has been able to reveal the responsibility of the officer for this collision ?

Sardar Majithia. Yes. It was through the partial breakdown in the steering gear that the collision occurred.

Dr. Rama Rao: May I know the expert's opinion about this ? It appears to ordinary mortals that this is a very strange collision on the high seas.

Sardar Majithia. I do not think there is anything very strange about it; when you are carrying out intricate manoeuvres at very high speed, if a partial breakdown occurs, you are bound to have it.

Shri G. S. Singh: May I know whether this breakdown was due to the intricacy of the manoeuvres or due to the normal fatigue of the machinery concerned ?

Sardar Majithia: I am afraid I do not know whether it was due to normal fatigue or to intricate manoeuvres, but as I said, it was due to a partial breakdown of the steering gear.

राजनैतिक पीड़ित

*550. **श्री भक्त बर्षान :** क्या गृह-कार्य मंत्री ६ अप्रैल, १९५५ को दिये गये तारांकित प्रश्न संख्या २१०२ से उत्पन्न होने वाले एक अनुपूरक प्रश्न के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) स्वतन्त्रता आन्दोलन में राजनैतिक पीड़ितों को वित्तीय सहायता देने की योजना के सम्बन्ध में क्या तब से कोई निश्चय किया गया है ; और

(ख) यदि हां, तो क्या उस की एक प्रति सभा-पटल पर रखी जायेगी ?

गृह-कार्य उपमंत्री (श्री बात्तार) :

(क) खेद है कि ६ अप्रैल को प्रश्न संख्या